

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

(5)

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/38 & 39/ (IB)/2017
NAME OF THE PETITIONER(S) : R. VISHAL DEV & ANOTHER
NAME OF THE RESPONDENT(S) : AARTHIK PROPERTIES LTD
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel for petitioner called absent. No representation. Put up on 10.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)

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